

**THE HIGH COURT OF ORISSA, CUTTACK**  
**STORE AND PURCHASE SECTION**

File No.III-A-05/2023 No.14856 Dtd.16.09.2023

**NOTICE**

Pursuant to Court's Tender Notice No-1117 Dtd. 10.08.2023, it is hereby notified that the bidder namely "**M/s. Greatman, Rajgangpur**" is declared to be successful bidder with respect to Rate Contract for purchase of Forty Two(42) nos. of Sanitary Napkin Vending Machines with incinerators for women's toilets of the Court for a period of two years along with CAMC for three years and rate contract for providing napkins.

**N.B.-** The High Court of Orissa reserves every right to recall, revoke or revise any notice, order or terms and conditions thereof at any stage in the interest of Justice and proper administration.

*sm*  
16/9/2023

**Registrar(Judicial)**  
**High Court of Orissa, Cuttack**

Memo No. 14857(2) Dtd. 16.09.2023  
Copy forwarded to-

1. The superintendent, Computer Section, for uploading the same in the OHC website.
2. Court's Notice Board for general information.

*sm*  
16/9/2023

**Registrar(Judicial)**  
**High Court of Orissa, Cuttack**